

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Amount in)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	1	
2	Unsecured financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NA	NA	NA	NA	NA	NA	NA	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NA	NA	NA	NA	NA	NA	NA	4	
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	5	
6	Operational creditors (Employees)	NA	NA	NA	NA	NA	NA	NA	6	
7	Operational creditors (Government Dues)	1	751949	1	751949	NA	NA	NA	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	4000000	1	3073624	NA	926376	NA	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NA	NA	NA	NA	NA	NA	NA	9	
Total			4751949		3825573					



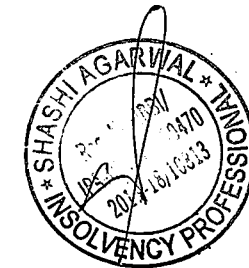
Annexure-1

Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation:27/01/2020 ; List of creditors as on: 17/07/2021

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Assets relinquishment (8A)	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure-2

Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation: 27/01/2020; List of creditors as on: 17/07/2021

List of unsecured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Assets relinquishment (8A)	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure – 3

Name of the corporate debtor: **YASH SMELTER PRIVATE LIMITED**; Date of commencement of Liquidation: **27/01/2020**; List of creditors as on: **17/07/2021**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Assets relinquishment (8A)	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure – 4

Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation:27/01/2020; List of creditors as on: 17/07/2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Assets relinquishment (8A)	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



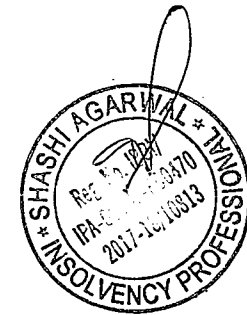
Annexure – 5

Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation: 27/01/2020; List of creditors as on: 17/07/2021

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Assets relinquishment (8A)
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	



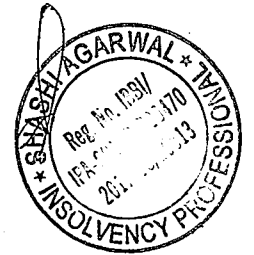
Annexure – 6

Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation: 27/01/2020; List of creditors as on: 17/07/2021

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Assets relinquishment (8A)
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	

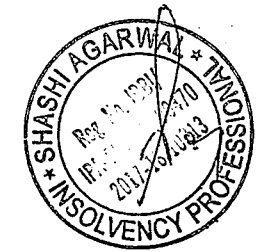


Annexure - 7

Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation: 27/01/2020; List of creditors as on: 17/07/2021

List of operational creditors (Government dues)
(Amount in :)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Assets relinquishment (8A)
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
1		COMMISSIONER OF COMMERCIAL TAXES	O.C-1	20/02/2020	751949	751949	Operational	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
		TOTAL			751949	751949											

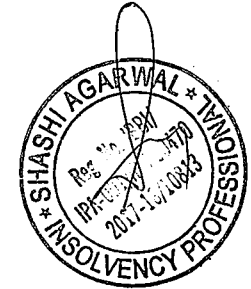


Annexure – 8

Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation:27/01/2020; List of creditors as on: 17/07/2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Assets relinquishment (8A)
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	AGARWAL ALLOYS	O.C-2	01/06/2020	4000000	3073624	Operational	NA	NA	NA	100	NIL	NIL	926376	NIL	NA	NA
		TOTAL		4000000	3073624											



Annexure – 9

Name of the corporate debtor: YASH SMELTER PRIVATE LIMITED; Date of commencement of Liquidation: 27/01/2020; List of creditors as on: 17/07/2021

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Assets relinquishment (8A)	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?							
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

